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Title: Regarding hunger strike by young ladies against the increased activity of the insurgents and the misuse of the provisions of the Armed Forces Special Powers Act in Manipur.

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, I wish to draw the attention of the Government to the serious resentment and agitation that is going on in Manipur because of the increased activity of the insurgents and also because of the alleged misuse of the provisions of the Armed Forces Special Powers Act. Sir, some young ladies are on hunger strike which has roused the sentiments of the people. Sir, reportedly a large number of people, particularly women, are now supporting this hunger strike. It is now spreading and it is causing tremendous resentment. It may flare up into a serious law and order situation because some serious complaints are being made about the misuse of the emergency powers, apart from unchecked activities of the insurgents.

Sir, this young lady is a non-political figure who has started this hunger strike and others are also joining her in large numbers. Therefore, this is a matter where the question of insurgency is also involved. I request the Government to look into it and at least, make an appeal through appropriate sources to this young girl and her supports to withdraw the strike because it may escalate into a serious law and order problem. That is my request.

SHRI PRAMOD MAHAJAN: Sir, I will convey this to the Home Minister.